

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO -2087
TO BE ANSWERED ON 08.08.2023**

YOGA TRAINING FOR POLICE PERSONNEL

2087. MS. DOLA SEN:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether Government has data of the districts which have initiated for making provision of the yoga training for police personnel;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has record of the number of yoga instructors appointed under the scheme and the number of sessions conducted till now;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government has done any analysis to know the number of police personnel participated in such trainings; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (d): Ministry of Ayush does not maintain specific data in respect of the districts which have initiated for making provision of the yoga training for police personnel. Information regarding the number of yoga instructors appointed and the number of sessions conducted is also not available.

(e) & (f): The Morarji Desai National Institute of Yoga, New Delhi, an Autonomous Body under the Ministry of Ayush, 5 batch of 122 Delhi Police Personnel were trained in Yoga.
